

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO 4491  
TO BE ANSWERED ON 14 DECEMBER, 2016

MONITORING OF FUNDS

No. 4491 SHRI PANKAJ CHAUDHARY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has put in place any arrangements to monitor the utilisation of funds allocated to the States under various urban development schemes;
- (b) if so, the details thereof;
- (c) whether a large part of allocated funds remains unutilized;
- (d) if so, the details of such States and schemes, State and Scheme-wise; and the reasons therefor; and
- (e) the steps taken/being taken by the Government against such States and also for timely utilization of allocated funds?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN  
DEVELOPMENT

(RAO INDERJIT SINGH)

- (a & b): Yes, Madam. In order to monitor utilisation of funds allocated to the States under urban development schemes, various institutional frameworks, provisions of quarterly progress reports, returns and review by

undertaking field visits have been put in place. Review meetings/video conferences are also held for the purpose. Instalments of central assistance are released keeping in view the reports of the Independent Review and Monitoring Agencies and Utilisation Certificates issued by the State Government authorities. Besides the State Governments also monitor the utilisation of funds.

(c to e): The Government has launched the following important Missions:

- (i) Swachh Bharat Mission(SBM)
- (ii) Atal Mission for Rejuvenation and Urban Transformation(AMRUT)
- (iii) Smart Cities Mission

These programmes involve planning, project preparation and procurement activities before work is actually started. Many plans and projects under the schemes have been approved. The projects are in various phases of preparation and implementation. The objectives of these missions are to be achieved as per their respective mission guidelines and mission timelines.

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